IN THE HIGH COURT OF JHARKHAND AT RANCHI

Commercial Appeal No. 03 of 2018

M/s Pioneer Printers --- --- Appellant

Versus

Jharkhand Education Project Council --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**

Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through: Video Conferencing

For the Appellant: Mr. Pandey Neeraj Rai, Advocate

For the Respondent: Mr. Krishna Murari, Advocate

07/ 09.07.2020 Mr. Pandey Neeraj Rai for the appellant and Mr Krishna Murari for the Respondent-JEPC are present through Video Conferencing.

2. Mr. Rai seeks an adjournment to come prepared on the next date.

3. As prayed for, let the case be listed on 16th July 2020 under the same heading.

4. Written notes and judgments, if any, on which learned counsel for the parties seek to rely, may be sent through e-mail to the Court Master at least one day before.

(**Aparesh Kumar Singh, J)**

(Anubha Rawat Choudhary, J)

Ranjeet/